



भारत सरकार  
वित्त मंत्रालय  
राजस्व विभाग  
केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड  
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एस. रमेश

अध्यक्ष

*S. Ramesh*

Chairman

D.O.No.20/CH(IC)/2018

9<sup>th</sup> November, 2018

Dear *Colleagues,*

The 'Bangladesh, Bhutan, India, Nepal' (BBIN) Initiative is a sub regional architecture of countries in Eastern South Asia, a sub region of South Asia. CBIC is committed to improve regional connectivity and logistics efficiency on the back of cutting-edge technology amongst BBIN countries. Indian Customs has recently enabled multimodal transit transshipment for export of Bangladesh cargo through Indian gateways using the latest *track and trace* technology. On 5<sup>th</sup> November 2018 Indian Customs enabled transshipment of Bangladesh cargo to Spain through Kolkata airport via Petrapole LCS using Electronic Cargo Tracking System (ECTS). The simplified system backed by electronic cargo tracking brings in the much needed efficiency to logistics operations and is a shining example of regional Customs cooperation.

On 4<sup>th</sup> November, I had the privilege of inaugurating a Tri-junction at Anik-Wadala Chowk, Mumbai named after the legendary icon of Customs, Late Shri Daya Shankar. Shri Daya Shankar, who joined the department in 1978, was an embodiment of inspiration, integrity, valour and grit and left an indelible mark. The department remembers with gratitude and pride such officers whose invaluable service to the nation is etched in golden letters.

To sensitize the Cadre Control Authorities in CBIC about the importance of properly handling the litigation relating to administrative matters, a *National Symposium on CAT cases* is being organised on 16<sup>th</sup> November 2018 by the Centre of Excellence, NACIN at New Delhi. I urge all CCAs to nominate officers dealing with CAT issues to attend this Symposium.

This will help ensure adequate focus on litigation in service matters and would lead to improvement in employee satisfaction on account of faster resolution of such issues.

Member (Customs), Shri P K Das moderated a panel discussion on "Small Island Economies - Peculiarities and challenges of Customs administrations" at the Permanent Technical Committee (PTC) of World Customs Organization (WCO) in Brussels (5-8<sup>th</sup> November, 2018). He also presented the Indian experience in the "Role of Customs in Indirect Tax Collection" at the meeting.

I also had the privilege of delivering the key-note address at the Global Conference on the Comprehensive Review of the Revised Kyoto Convention (RKC) at the WCO, Brussels today. Highlighting the core principles of RKC, I emphasised that it is imperative to align the Convention with the ever-changing global economic, technological, collaborative and governance landscape. A structured implementation methodology, systematic process of evaluation and a sustainable mechanism for capacity building would be critical to the success of the current review.

NACIN is organizing a training programme on "Greening of Offices" at iCED (International Centre for Environment Audit and Sustainable Development), Jaipur on 16<sup>th</sup> and 17<sup>th</sup> November, 2018. I am sure the officers will take advantage of this course covering the concepts of Green building, waste disposal and other key factors which are required to be taken into account to protect the environment and reduce our carbon footprint.

With *best wishes,*

Yours sincerely,

  
(S. Ramesh)

To

All officers and staff of the Central Board of Indirect Taxes and Customs.